

FORM NO. 4

(See Rule 42)

In The Central Administrative Tribunal

GUWAHATI BENCH : GUWAHATI

ORDER SHEET

APPLICATION NO. 150

OF 199 8

Applicant(s) Sri Amulya Mohan Goswami
VS.

Respondent(s) Union of India & Ors

Advocate for Applicant(s) Mr. B. R. Sharma
Mr. S. Sharma
Mr. U. K. Nair

Advocate for Respondent(s)

C.G.S.C.

Notes of the Registry	Date	Order of the Tribunal
<p>Notes this application is in form and within time C. P. of Rs. 50/- deposited vide H.O.D. No 172782 Dated ... 15-7-98</p> <p><i>DSMK</i> For Registrar 15/7/98 15-7-98</p>	15-7-98	<p>List for consideration of Admission on 22-7-98. Mr. A. K. Choudhury learned Addl. C.G.S.C. will seek necessary instructions. Till that day the impugned order shall not be implemented, in so far it relates to the applicant.</p> <p><i>6</i> Member</p>
<p>This case is mentioned in court as shown as unlisted matter.</p> <p>17.7.98</p> <p><i>15.7.98</i> Copy of order aff. 15.7.98 issued to Mr. A. K. Choudhury Addl. C.G. Sec.</p>	22.7.98	<p>1m 18/7</p> <p>This application has been submitted against the transfer order No. S.T. No. 1/98 -P-3 dated 14.5.1998 (Annexure-2A) trans- ferring the applicant from Base Hospital -3 to Neemach. The applicant has submi- tted representations Annexures 7 and 8. These representations are pending dis- posal before the respondents. In the circumstances I dispose of this applica- tion with a direction to the respondents</p>

contd..

(2)

OA 150/98

Notes of the Registry

Date

Order of the Tribunal

Received three copies of OA-150/98
for Respondents No. 1 to 3.

②
27.7.98

SI T.N. GIRISH
AC CRPC CPM

22.7.98

to consider and dispose of the above representations of the applicant within a period of one month from the date of receipt of this order. Till disposal of the representations the impugned transfer order so far as it relates to the applicant shall not be implemented by the respondents.

Application is disposed of with the above order. No order as to costs.

69
Member

12.8.98
Copies of the order
dd. 22.7.98 have been
sent to the D/Sec for
issuing the same to
the parties through Regis-
tral A/D.

KL

Received notice
J. Nos. 2188 to 2191
dd. 13.8.98

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